

Assistance for tourism development in Manipur

3033. SHRI K. BHABANANDA SINGH: Will the Minister of TOURISM be pleased to state:

(a) the details of assistance provided by the Ministry for development of tourism infrastructure in Manipur;

(b) the status of projects taken up in the State and the amount of funds released in each of them during the last three years;

(c) whether the Ministry is going to take up any projects other than the North-East Circuit and Spiritual Circuit; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI K.J. ALPHONS): (a) and (b) The details of projects sanctioned by the Ministry of Tourism to the State of Manipur for development of tourism infrastructure under the scheme of Swadesh Darshan along with the funds released during the last three years and the current year are as below:

(₹ in crore)					
Sl. No.	Name of the Circuit and Year	Name of the Project	Amt. Sanctioned	Amt. Released	Status
1.	North-East Circuit (2015-16)	Development of Imphal-Khongjom Tourist Circuit in Manipur	72.23	61.32	Completed
2.	Spiritual Circuit (2016-17)	Development of Shri Govindajee Temple, Shri Bijoy Govindajee Temple - Shri Gopinath Temple-Shri Bungshibodon Temple - Shri Kaina Temple, Manipur.	53.80	40.14	Under implementation

(c) and (d) Submission of project proposals by the State Governments/Union Territory (UT) Administrations under the Swadesh Darshan Scheme is a continuous process. The projects under the scheme are identified for development in consultation

with the State Governments/UT Administrations and are sanctioned subject to availability of funds, submission of suitable detailed project reports, adherence to scheme guidelines and utilization of funds released earlier.

Extension of Central Staff's LTC umbrella to Kerala

3034. SHRI RAJKUMAR DHOOT: Will the Minister of TOURISM be pleased to state:

- (a) whether it is a fact that Kerala has sought Central Staff's LTC umbrella to save tourism in the State;
- (b) if so, the details thereof; and
- (c) the action Government has taken on the request of Kerala Government?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI K. J. ALPHONS): (a) to (c) The Ministry of Tourism had supported the proposal of Government of Kerala for relaxation in LTC Home Town Rules to allow Government Servants to travel by air to Kerala. However, Department of Personnel and Training has informed that the proposal to include special facility of Home Town LTC conversion to Government employees to travel to Kerala by air was examined and was not agreed to as the Government employees already have the facility to visit Kerala on LTC under the 'Anywhere in India' category, which can be availed of as per their entitlements.

Projects sanctioned under Swadesh Darshan Scheme

3035. SHRI MAJEED MEMON: Will the Minister of TOURISM be pleased to state:

- (a) the number of projects sanctioned under Swadesh Darshan Scheme during the last three years;
- (b) the budget allocated and actual utilisation of funds;
- (c) the timelines of each of the projects along with the physical and financial achievements;
- (d) the concrete measures taken by Government for completion of ongoing projects, sanctioning of new projects, development of iconic tourist sites and development of wayside amenities in popular tourist circuits; and